

IN THE HIGH COURT OF JUDICATURE, ANDHRA PRADESH  
AT HYDERABAD

(Special Original Jurisdiction)

THURSDAY, THE THIRD DAY OF MARCH  
TWO THOUSAND AND FIVE

PRESENT

**THE HON'BLE MR JUSTICE D.S.R.VARMA**

WRIT PETITION NO.1881 of 2005

Between:

T. Sanjeeva Murthy S/o T.E. Sanjanna, 75 years,  
Retd Government Employee, R/o Allagadda, Kurnool District.

**...PETITIONER**

AND

1. The Superintendent of Police, Kurnool.
2. The Station House Officer, 3 Town Police Station, Nandyal, Kurnool District.

**...RESPONDENTS**

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the Affidavit filed herein the High Court may be pleased to issue a writ order or direction more in the nature of Writ of Mandamus directing the respondent No.2 to investigate the case relating to the missing of the son of the petitioner registered in Cr. No. 118/2000 of 3 town PS, Nandyal keeping in view the letter written by the son of the petitioner herein to the Women's Protection Cell on 20.01.1998 and give a definite finding in the matter by declaring the action of the respondents in not doing so despite the repeated pleas of the petitioner as illegal.

**Counsel for the Petitioner: MR.K.ANANTHA RAO**

**Counsel for the Respondents: GP FOR HOME**

The Court at the stage of admission made the following:

**THE HON'BLE MR JUSTICE D.S.R.VARMA**

WRIT PETITION NO.1881 of 2005

-

**ORDER:**

The grievance of the petitioner is that despite the complaint lodged by the petitioner in Crime No.118 of 2000 of 3 Town PS, Nandyal about the missing of his son, way back in the year 1998 and also in the year 2000, there is no progress in the investigation. Having regard to the facts and circumstances of the case, it would be suffice to close the Writ Petition.

Accordingly, the Writ Petition is closed with a direction to the respondents to complete the investigation in Cr.No.118 of 2000 of 3 Town Police Station, Nandyal, as expeditiously as possible, under intimation to the petitioner about the progress of the investigation.

-

---

**(D.S.R.VARMA, J)**

3<sup>rd</sup> March 2005

RRB

Copy To:

1. The Superintendent of Police, Kurnool.
2. The Station House Officer, 3 Town Police Station, Nandyal, Kurnool District.
3. Two CCs to G.P. for Home, High Court Buildings, Hyderabad (OUT).
4. Two CD copies.